



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,19th August 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 1

[DIVISION BENCH - I

**THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 1 i.e. ORIGINAL COURT NO. 1.**

THIS BENCH WILL SIT AT 10:30 A.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	PIL/41/2020 FIXED	BIKASH SHARMA Versus THE STATE OF ASSAM AND ANR	MS. A GOGOI MR. R DUBEY	SC, ELEM. EDU ASSTT.S.G.I.
<u>ORDERS</u>				
2	WP(C)(Suo Moto)/8/2018 FIXED	X X X Versus IN RE - THE STATE OF ASSAM AND 7 ORS.	MR S S DEY MR H K DAS(AMICUS CURIAE) SC, GHC	MR. R.K.D. CHOUDHURY(SR.GA,ASSAM) MS. T. KHRO, GA, NAGALAND, MR. A.D.CHOUDHURY, ADDL. ADVOCATE GENERAL, MIZORAM MR A CHANDRAN(ADDL.SR.GA, AP)
<u>HEARING</u>				
3	PIL/72/2016	RITA DAS MOZUMDAR Versus THE STATE OF ASSAM and 16 ORS.	MS.R D MOZUMDAR	MR. K N CHOUDHURY MR.D SAIKIA(R-9) GA, ASSAM MR. JYOTIRMOY ROY MR.P HAZARIKA(R-9) MR. J PATOWARY MRA BARMANR-9 MISS. R R KAKATI MR. S SARMA MR.M.A.ISLAM MR.T K MISRA(R-9) MR. J ROY (R-18) MR. C CHAKRAVARTY MR D DAS SC, A S T C SC, TRANSPORT SC, G M D A SC, GMC

4 PIL/55/2017
FIXED

STUDIO NILIMA COLLABORATIVE
NETWORK FOR RESEARCH and CAPACITY
BUILDING and ANR.

Versus

MR.N DUTTA
MS.J HAZARIKA
MR.P MAHANTA
MR.A PHUKAN

GA, ASSAM
MR. B C DAS
MR. A S DHILLON
SC, HEALTH

THE STATE OF ASSAM and 9 ORS.

WITH
I.A.(Civil)/42/2018
in PIL/55/2017

STUDIO NILIMA COLLABORATIVE
NETWORK FOR RESEARCH and CAPACITY
BUILDING

Versus

MR. N DUTTA
MS. J HAZARIKA
MR. P MAHANTA
MR. A PHUKAN

GA, ASSAM

THE STATE OF ASSAM

WITH
I.A.(Civil)/268/2019
in PIL/55/2017

STUDIO NILIMA- COLLABORATIVE
NETWORK FOR RESEARCH and CAPACITY
BUILDING and ANR.

Versus

MR N DUTTA
MS. J HAZARIKA

GA, ASSAM
SC, HEALTH

THE STATE OF ASSAM and 9 ORS.

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LEAVE NOTE OF ADVOCATES FOR 19/08/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 2 i.e. ORIGINAL COURT NO. 2.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/1971/2020	RAHIM BADSHA Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
2	AB/1972/2020	BIPUL CHOUDHURY @ PAPPU CHOUDHURY Versus THE STATE OF ASSAM	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN	PP, ASSAM
3	AB/1973/2020	MONJU BEGUM @ MANJUMA BEGUM Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
4	AB/1974/2020	BURHAN ALI AND 5 ORS. Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
5	AB/1975/2020	BILAL HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS	PP, ASSAM
6	AB/1976/2020	GIAS UDDIN CHOUDHURY AND ANR. Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
7	AB/1978/2020	TIKEN KALITA Versus THE STATE OF ASSAM	MS. R KALITA	PP, ASSAM
8	AB/1979/2020	TANSENG PHUKAN Versus THE STATE OF ASSAM	MR. B K GOGOI MR. A D CHOUDHURY	PP, ASSAM
9	AB/1980/2020	DIPAK TALUKDAR @ DEEPAK Versus THE STATE OF ASSAM	MR. A BHATTACHARYYA MR. D PHUKAN	PP, ASSAM
10	AB/1982/2020	KURBAN ALI @ KURMAN ALI Versus THE STATE OF ASSAM	MR. J AHMED MR. S U AHMED MR. P A AHMED	PP, ASSAM
11	AB/1983/2020	SHAHID AHMED Versus THE STATE OF ASSAM	MR. I A TALUKDAR	PP, ASSAM
12	AB/1984/2020	GAJNAFOR ADIL Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MR. J N ISLAM	PP, ASSAM
13	AB/1985/2020	REJJEK ALI @ REJJEK ALI Versus THE STATE OF ASSAM	MISS. M DAS	PP, ASSAM

ORDERS

14 Review.Pet./51/2020
CAVT. NO.0039/2020
WP(C) 9570/2019(D/O)

SMTI. SANDHYA RANI DEVI
Versus
THE STATE OF ASSAM AND 5 ORS

MR. R C SAIKIA
MS. K SAIKIA
MS. K SAIKIA
MS N DAS
MR S DAS

SC, SEC. EDU.
FOR CAVEATOR
MR. C GOSWAMI

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LEAVE NOTE OF ADVOCATES FOR 19/08/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 3 i.e. ORIGINAL COURT NO. 3.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1581/2020	MASIR ALI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
2	Bail Appln./1582/2020	DILIP KATHAR Versus THE STATE OF ASSAM	MR. A BISWAS, MR. N C KALITA MR R KALITA MS S AHOM	SC, FOREST
3	Bail Appln./1584/2020	RAMESH BHUTANI Versus THE N.C.B. GAUHATI ZONE	MR. S HAZARIKA	SC, NCB
4	Bail Appln./1586/2020	PUTU GOGOI @ GAKUL GOGOI Versus THE STATE OF ASSAM	MR. G TAMULI MR. D GOGOI MR. S BORTHAKUR	PP, ASSAM
5	Bail Appln./1588/2020	JITEN DUTTA Versus THE STATE OF ASSAM	MR. M TALUKDAR	PP, ASSAM
6	Bail Appln./1589/2020	AJOY BISWAS Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
7	Bail Appln./1593/2020	BHABESH PATIR Versus THE STATE OF ASSAM	MR. M BISWAS MR. M BASUMATARY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 19/08/2020

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANOJIT BHUYAN

COURT NO: 4

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 4 i.e. ORIGINAL COURT NO. 8.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/250/2020	MILONJYOTI SELF HELP GROUP AND ANR. Versus RITURAJ BORA, ACS AND ANR	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN	
2	WP(C)/2928/2020	PUSHPANJALI SINGHA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. J LASKAR	GA, ASSAM SC, L R DEPT.
3	WP(C)/3065/2020 FIXED	SAROJANI DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. R C SAIKIA MR S DAS	SC, AGRI. DEPARTMENT SC, AGRICULTURE MARKETING BOARD.
STAY MATTERS				
4	WP(C)/2741/2020 (ADMISSION)	TOMZIDUR RAHMAN AND ANR. Versus THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR H K J AHMED MR. M A I HUSSAIN	SC, ELEM. EDU GA, ASSAM
OTHER MATTERS				
5	WP(C)/6872/2019 (ADMISSION)	SADDAM HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM
6	WP(C)/2707/2020 (ADMISSION)	NAMAR ALI BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. JUNM LASKAR MS A AHMED	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
7	Cont.Cas(C)/438/2018 (ORDERS)	ALIM UDDIN LASKAR Versus S K BHUYAN AND 2 ORS.	MR. S ROY MR. M H LASKAR	MR. S P BHATTACHARJEE MR. A DEKA

LEAVE NOTE OF ADVOCATES FOR 19/08/2020

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 5 i.e. ORIGINAL COURT NO. 6.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
1	AB/448/2020 FIXED	DILIP GOGOI AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
2	AB/554/2020 FIXED	GOPAL SHARMA Versus THE STATE OF ASSAM	MR S S DEY MR. D J KAPIL MS. M K BROWN	MR. J SARMAH PP, ASSAM
3	AB/663/2020 FIXED	REASHMI GOGOI AND ANR. Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN MR. Z RAHMAN	PP, ASSAM
4	AB/726/2020 FIXED	RUHUL AMIN Versus THE STATE OF ASSAM	MR. J AHMED MR. P A AHMED MR S ISLAM	PP, ASSAM
5	AB/827/2020 FIXED	SAIDUL ALOM CHOUDHURY @ SAIDUL CHOUDHURY Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. A AHMED	PP, ASSAM
6	AB/1075/2020 FIXED	ZORIUL ISLAM @ JORIUL Versus THE STATE OF ASSAM	MR. N ZAMAN MR. A GANGULY	PP, ASSAM
7	AB/1148/2020 FIXED	ABDUL MOJID @ ABDUL H. AHMED Versus THE STATE OF ASSAM	MR. A M KHAN MR. P RAHMAN	PP, ASSAM
8	AB/1199/2020 FIXED	INTAJ ALI Versus THE STATE OF ASSAM	MS J BORAH	PP, ASSAM
9	AB/1209/2020 FIXED	HALIMA BEGUM AND 6 ORS. Versus THE STATE OF ASSAM	MS J BORAH	PP, ASSAM
10	AB/1250/2020 FIXED	SANGEETA MAZUMDAR Versus THE STATE OF ASSAM	MR. D K DAS MS. P BHUYAN	PP, ASSAM
	WITH I.A.(CrI.)/375/2020 in AB/1250/2020	SABYASACHI RAY Versus SANGEETA MAZUMDAR	MR. S DUTTA MR. A K DAS MS. I DAS	
STAY MATTERS				
11	WP(C)/2170/2020 (ORDERS)	SAHIB UDDIN Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS.	MS. S B CHOUDHURY	MS B GOGOI SC, AFDC

12 **WITH**
WP(C)/475/2020

SAHIB UDDIN
Versus
THE ASSAM FISHERIES DEVELOPMENT
CORPORATION LTD. AND 21 ORS.

MS. S B CHOUDHURY

SC, AFDC
SR. GA, ASSAM

OTHER MATTERS

13 WP(C)/6442/2019
(ADMISSION), FIXED

AKHTAR UDDIN CHAUDHURY
Versus
THE STATE OF ASSAM AND 3 ORS.

MS. S B CHOUDHURY

GA, ASSAM (R-3)
MR. Y DOLOI (R-1,2,4)

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LEAVE NOTE OF ADVOCATES FOR 19/08/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 7

[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 6 i.e. ORIGINAL COURT NO. 7.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1590/2020	PABAN SHARMA Versus THE STATE OF ASSAM	MR. N SARKAR	PP, ASSAM
2	Bail Appln./1592/2020	GULZAR HUSSAIN Versus THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR. A DEKA	PP, ASSAM
3	Bail Appln./1594/2020	BORLOSING BASUMATARY @ BUTHUNGA Versus THE STATE OF ASSAM	MR. P SARMAH MR. B CHAKRABORTY MR. S UPADHAY	PP, ASSAM
4	Bail Appln./1595/2020	RIAZ ALI AND ANR Versus THE STATE OF ASSAM	MR Z RAHMAN MR S DEKA	PP, ASSAM
5	Bail Appln./1597/2020	SURAJIT BISWAS AND ANR Versus THE STATE OF ASSAM	MR. T N DAS	PP, ASSAM
6	Bail Appln./1598/2020	ASHIF ALI @ ASIF ALI Versus STATE OF ASSAM	MR M GARODIA	PP, ASSAM
7	Bail Appln./1599/2020	ANWARA BEGUM @ TAKANI Versus THE STATE OF ASSAM	MR. P BORAH MRS K M SAIKIA	PP, ASSAM
MOTION				
8	AB/1968/2020	PRASANTA BHUYAN Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 19/08/2020

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 7 i.e. ORIGINAL COURT NO. 9.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2731/2020	PURABI GOGOI Versus THE STATE OF ASSAM AND 2 ORS	MR. S CHAMARIA MR. M ALI MR. S CHANDA	GA, ASSAM
2	WP(C)/2962/2020	JASMIN ARA AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MS. S B CHOUDHURY	SC, ELEM. EDU SC, SSA
3	WP(C)/3159/2020	SANJAY KUMAR SHARMA AND ANR. Versus UNION OF INDIA AND ANR.	MR. D C KALITA MR. S K AGARWAL	ASSTT.S.G.I.
4	WP(C)/3163/2020	DANIEL LANGTHASA AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	GA, ASSAM SC, DIMA HASAO
OTHER MATTERS				
5	WP(C)/3007/2020 (ADMISSION), FIXED	IFTIKAR HUSSAIN AND 29 ORS. Versus THE UNION OF INDIA AND 34 ORS.	MR. I CHOUDHURY MR. P MAHANTA MR. R B GOHAIN	MR. K N CHOUDHURY MR. P MAHANTA MR. A BORA, SC, MCI(Resp.No. 2) ASSTT.S.G.I. SC, HEALTH
6	WITH WP(C)/2853/2020	DR. MD. IFTIKAR HUSSAIN AND 29 ORS Versus THE UNION OF INDIA AND 34 ORS	MR. I CHOWDHURY SR ADV MR. N SARKAR MR. P MAHANTA MR. R B GOHAIN MS. A PAUL	MR. K N CHOUDHURY MR. P MAHANTA MR. A BORA, SC, MCI(Resp.No. 2) ASSTT.S.G.I. SC, HEALTH
7	Cont.Cas(C)/641/2019 (ORDERS), FIXED	PURAN CH. BORO @ PUNAR CH. BORO AND ANR. Versus PREETOM SAIKIA	MS. S B CHOUDHURY MS. R SULTANA	MR. D MOZUMDER MR S M T CHISTIE MS. N PHUKAN MR. S BISWAS

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LEAVE NOTE OF ADVOCATES FOR 19/08/2020

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|----|--------------|------------|----|------------|
| 1) | MS. S BHUYAN | 17-06-2020 | To | 17-09-2020 |
| 2) | MR. A DEB | 17-08-2020 | To | 31-08-2020 |



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

COURT NO: 10

[DIVISION BENCH - II

**THIS BENCH WILL SIT IN VIRTUAL COURT
NO.8 i.e. ORIGINAL COURT NO. 10.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/34/2020	AMZAD ALI Versus THE STATE OF ASSAM		PP, ASSAM
ORDERS				
2	I.A.(CrI.)/245/2020 P/H, WITH OFFICE NOTE AND LCR 5 FILES(KEPT IN COURT), FIXED in CrI.A./113/2020 WITH CrI.A./113/2020	SHRI MAHENDRA YADAV Versus THE STATE OF ASSAM AND ANR	MR. T DEURI	PP,ASSAM
		SHRI MAHENDRA YADAV Versus THE STATE OF ASSAM AND ANR	MR. T DEURI MR. P M TALUKDAR MR U SAIKIA MS A PARVEEN	PP, ASSAM
3	I.A.(CrI.)/125/2019 WITH OFFICE NOTE AND LCR 7 FILES, P.B.-2, FIXED in CrI.A./70/2018 WITH CrI.A./70/2018	SHRI BHARAT BORA Versus STATE OF ASSAM AND ANR	MR Z ALAM MR E U AHMED MS. S NAZNEEN MR. N D SARMA	PP, ASSAM
		SHRI BHARAT BORA Versus STATE OF ASSAM	MS. N NAZNEEN MD R ALI MR. A CHAUDHURY MR Z ALAM MR. P K DAS MR N J DAS MR B PUSHILAL MR. N D SARMA MR E U AHMED MS. S SULTANA MR. N MAHAJAN	PP, ASSAM
4	I.A.(CrI.)/132/2019 WITH OFFICE NOTE AND LCR 4 FILES, FIXED in CrI.A./66/2019 WITH CrI.A./66/2019	AFTAB UDDIN @ AFTAB ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
		AFTAB UDDIN @ AFTAB ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

5	I.A.(CrI.)/887/2019 WITH OFFICE NOTE AND LCR 5 FILES, FIXED in CrI.A./402/2019 WITH CrI.A./402/2019	MUSSADOR ALI @ MOSON MIYA Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	PP, ASSAM
6	I.A.(CrI.)/1080/2019 WITH LCR 5 FILES, FIXED in CrI.A./464/2019 WITH CrI.A./464/2019	MUSSADOR ALI @ MOSON MIYA Versus THE STATE OF ASSAM AND ANR SRI DIPAK DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/08/2020

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 9 i.e. ORIGINAL COURT NO. 11.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2432/2020 FIXED	BORSING RONGPI Versus THE STATE OF ASSAM AND 5 ORS.	MR C KUMAR MR D K DAS MR. R K AGARWALA MR H BETALA	GA, ASSAM MR. N UPADHAYAY, SC, IRRIGATION DEPTT. MR B GOSWAMI, ADDL.ADV. GENERAL, ASSAM SC, WATER RESOURCE SC, PERSONNEL DEPT.
BAIL HEARING (BA)				
2	Bail Appln./1244/2020 FIXED	PRADIP TALUKDAR Versus THE STATE OF ASSAM	MR. P K DAS MR N J DAS	PP, ASSAM
3	Bail Appln./1253/2020	PANKAJ MISHRA Versus THE STATE OF ASSAM	MR H MEDHI	PP, ASSAM
4	Bail Appln./1363/2020	MD. RUFUL KHAN @ RUBUL KHAN AND ANR. Versus THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM
5	Bail Appln./1447/2020 FIXED	KAMAL SHING RAMCHIYARY @ KAMAL SHING RAMCHIARY Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
6	Bail Appln./1477/2020 FIXED	MD. ABADUUL HAQUE Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
7	Bail Appln./1536/2020 FIXED	GAMIR ALI Versus THE STATE OF ASSAM	MS. S K NARGIS MS S CHOUDHURY	PP, ASSAM
BAIL HEARING				
8	AB/1374/2020 FIXED	SANJEEV SINGH @ SANJIV SINGH Versus THE STATE OF ASSAM	MR H MEDHI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/08/2020

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|----|--------------|------------|----|------------|
| 1) | MS. S BHUYAN | 17-06-2020 | To | 17-09-2020 |
| 2) | MR. A DEB | 17-08-2020 | To | 31-08-2020 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,19th August 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 10 i.e. ORIGINAL COURT NO. 13.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
1	AB/1278/2020 FIXED	ANITA SHARMA Versus THE STATE OF ASSAM	MR G N SAHEWALLA MR P DEKA MR H K SARMA MR P BORAH MR. M SAHEWALLA	PP, ASSAM
2	AB/1338/2020 FIXED	AKKAS ALI Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
3	AB/1380/2020 FIXED	KABIR AHMED AND ANR. Versus THE STATE OF ASSAM	MR F K R AHMED MR J UDDIN	PP, ASSAM
4	AB/1395/2020 FIXED	DULON MALAKAR Versus THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
5	AB/1431/2020 FIXED	DIMPI NEOG Versus THE STATE OF ASSAM	MR. M K DAS MS J SAIKIA MR. R DOLEY	PP, ASSAM
6	AB/1432/2020	NAYAN JYOTI SARMAH Versus THE STATE OF ASSAM	MR. M K DAS MS J SAIKIA MR. R DOLEY	PP, ASSAM
7	AB/1439/2020 FIXED	ROMJAN ALI AND 6 ORS. Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN	PP, ASSAM
8	AB/1459/2020 FIXED	TILAK DAS AND 3 ORS. Versus THE STATE OF ASSAM	MR. R CHETRI	PP, ASSAM
9	AB/1490/2020 FIXED	SHAKIRUL ISLAM Versus THE STATE OF ASSAM	MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
OTHER MATTERS				
10	CrI.Pet./370/2020 (ORDERS NO STEPS), WITH OFFICE NOTE, FIXED	BASANTA TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR. S H SIKDAR MR S HOQUE	PP, ASSAM
11	CrI.Pet./344/2020	ALEMA KHATUN AND 10 ORS Versus THE STATE OF ASSAM AND ANR	MR. S H SIKDAR	PP, ASSAM

12	WITH Crl.Pet./345/2020	NAJRUL ISLAM AND 10 ORS Versus THE STATE OF ASSAM AND ANR	MR. S H SIKDAR	PP, ASSAM
13	Crl.Pet./337/2020 (ORDERS)	NETWORK 18 MEDIA AND INVESTMENTS LDT. AND 3 ORS. Versus SANTANU PUZARI AND ANR	MR M CHOUDHURY MR. S P SHARMA MS U SHARMA	PP, ASSAM (R-2)

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LEAVE NOTE OF ADVOCATES FOR 19/08/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 12 i.e. ORIGINAL COURT NO. 16.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3164/2020	KATAHGURI MEEN SAMABAY SAMITY LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MR. R K BORAH MR. R PHUKAN	GA, ASSAM
2	WP(C)/3169/2020 CAVT. NO.0419/2020	JUBRAJ DAS Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS.	DR. B AHMED MR. N HAQUE MR. A K AZAD	SC, AFDC FOR CAVEATOR MS. K. CHOUDHURY
STAY MATTERS				
3	I.A.(Civil)/3230/2019 (ORDER-STAY-VACATING) in WP(C)/4713/2019	ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND ANR Versus APURBA KR. MAHANTA @ APURBA MAHANTA AND 2 ORS	MR J K PARAJULI	MS. P BHATTACHARYA
	WITH WP(C)/4713/2019 (ORDER-STAY-VACATING)	APURBA KR. MAHANTA @ APURBA MAHANTA Versus THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM MR J K PARAJULI
OTHER MATTERS				
4	WP(C)/6076/2019 (ADMISSION), FIXED	AMICHEM ENTERPRISE Versus THE STATE OF ASSAM AND 2 ORS.	MR. K M MAHANTA MR B M DEKA	SC, HEALTH
5	WP(C)/2850/2020 (ORDERS), FIXED	SAMBHU RAM BAISHYA Versus THE STATE OF ASSAM AND 4 ORS	MR H GUPTA	SC, PNRD SC, FINANCE
6	Review.Pet./74/2020 (ORDERS), in WP(C) 2665/2020(D/O), FIXED	AZURE POWER FORTY PRIVATE LIMITED Versus LAKHIRAM MARDI AND 17 ORS	MR D K MISHRA MR D K MISHRA MR G KHANDELIA MR. B PRASAD MR. K DEKA	GA, ASSAM MR. H K SHARMA, SC, APDCL

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LEAVE NOTE OF ADVOCATES FOR 19/08/2020

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| 1) | MS. S BHUYAN | 17-06-2020 | To | 17-09-2020 |
| 2) | MR. A DEB | 17-08-2020 | To | 31-08-2020 |



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 18

[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 13 i.e. ORIGINAL COURT NO. 18.]

THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH - I.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
1	AB/1181/2020 FIXED	SAGAR DAS Versus THE STATE OF ASSAM	MR. M P BORAH	PP, ASSAM
2	AB/1667/2020 FIXED	MOZIBOR ALI @ MOZIBOR ALI KHAN AND ANR. Versus THE STATE OF ASSAM	MR. M A SHEIKH K U AHMED MS F INTAZ	PP, ASSAM
3	AB/1690/2020 FIXED	LILIMA KHATUN AND 3 ORS. Versus THE STATE OF ASSAM	MR S RAHMAN MR. J ALI MR S JAFRI MR P K KONCH	PP, ASSAM
4	AB/1715/2020 FIXED	RAJIV MOMIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
5	AB/1722/2020 FIXED	ABDUL MANNAF @ MD. MANNAF ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MS. R DEKA MR A AHMED	PP, ASSAM
6	AB/1731/2020	ABDUL MANNAF @ MD. MANNAF ALI AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED	PP, ASSAM
7	AB/1736/2020 FIXED	MD. PINKU ALI AND ANR Versus THE STATE OF ASSAM	MR. M P CHOUDHURY MR. S BATHARI	PP, ASSAM
8	AB/1737/2020 FIXED	ANANDA KUMAR BISWAS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S JAFRI MR P K KONCH	PP, ASSAM
9	AB/1754/2020 FIXED	OMAR SHARIF AND ANR Versus THE STATE OF ASSAM	MR. R SARMA MS M DEKA MR H TALUKDAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/08/2020

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| 1) | MS. S BHUYAN | 17-06-2020 | To | 17-09-2020 |
| 2) | MR. A DEB | 17-08-2020 | To | 31-08-2020 |



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 20

[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 15 i.e. ORIGINAL COURT NO. 17.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/1969/2020	MD. SOMAR ALI AHMED @ SOMAR ALI Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH	PP, ASSAM
BAIL HEARING				
2	AB/1363/2020 FIXED	AMRIT SHARMA Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
WITH				
3	AB/1280/2020	DIPUL CHAMUAH Versus THE STATE OF ASSAM	MR S DAS	PP, ASSAM
WITH				
4	AB/1287/2020	PAPUL BARUAH Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR	PP, ASSAM
WITH				
5	AB/1838/2020	SITARAM PEGU Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
6	AB/1761/2020 FIXED	ABDUL JALIL SK AND 2 ORS Versus THE STATE OF ASSAM	MR. J KALITA	PP, ASSAM
7	AB/1814/2020 FIXED	RAJESH KANTI PAUL @ RAJESH PAUL Versus THE STATE OF ASSAM	MR. A UDDIN MS. A KAUSHAR MR S ISLAM	PP, ASSAM
8	AB/1822/2020 FIXED	ABDUL ROUF Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	PP, ASSAM
9	AB/1824/2020 FIXED	SAJAUH HOQUE Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
10	AB/1826/2020 FIXED	MUSHAROF HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY	PP, ASSAM
11	AB/1839/2020 FIXED	KHANDAKAR MAHMUDUN NABI AND ANR. Versus THE STATE OF ASSAM	MR. N AHMED MR. S ALIM	MR. N M SARKAR PP, ASSAM

12 AB/1840/2020
FIXED

MOIN UDDIN AHMED @ MD. MOIN UDDIN MR F K R AHMED

PP, ASSAM

Versus

THE STATE OF ASSAM

13 AB/1844/2020
FIXED

KHODEJA KHATUN AND ANR

MR. B HUSSAIN

PP, ASSAM

Versus

MR. P B MAZUMDER

THE STATE OF ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/08/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020